

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2077
TO BE ANSWERED ON 15-03-2017**

Report of National Commission for Minorities

2077. SHRI SADASHIV LOKHANDE :

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) Whether the Union Government has taken or proposes to take any steps to consider and immediately implement the reports submitted by the National Commission for Minorities from time to time :
- (b) If so, the details thereof as on date; and
- (c) If not, the reason therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) to (c) : National Commission for Minorities(NCM) submit its reports to this Ministry from time to time which are being incorporated in the Annual Reports of the Commission. On receipt of the Annual Report from NCM for laying it in both the Houses of Parliament along with Action Taken Memorandum, the same is sent to concerned Ministries for submitting Action Taken Report. Thirty two Annual Reports of the Commission have been laid in both the Houses of Parliament along with Action Taken Memorandum for the period from 1978-79 to 2010-11.
